

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. C.P. 4312/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.02.2021**.

NAME OF THE PARTIES: Ashok Kumar Premchand Pandey
V/s
Telebuild Construction Pvt Ltd & ORS

SECTION 66 & 169 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Mr. Yatin R Shah & Co, counsel for the respondent is present.

Respondent is directed to serve one more notice on the petitioner clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing.

List this matter on **25.03.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)